

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE: (HQs)**

**TIS HAZARI COURTS: DELHI**

**ORDER**

The following Orderlies/Peons are hereby detained and directed to report to the Office of Central District Legal Services Authority (CDLSA) for National Lok Adalat to be held on 13.05.2023 (Second Saturday) sharp at 9.30 A.M. at Tis Hazari Courts Complex, Delhi:

S. No.	Name of the official	Desig.	Present place of posting	Mobile No.
1.	Brajesh Kumar Mishra EC: 82617928	Peon	Ms. Kaveri Baweja, Ld. District Judge (Commercial Court)-07, Central, THC	9650309073
2.	Sunita Dua EC : 43933693	Peon	Nazarat Branch, Central, THC	9210070837
3.	Ram Niwas Punia EC: 83041591	Peon	Purchase Cell, Central, THC	7678372087
4.	Rohit Dagar EC: 20689866	Peon	Office Pool, Admn.III, Central, THC	9999188308
5.	Hari Om EC: 22089138	Peon	Office Pool, Admn.III, Central, THC	8059969709
6.	Devender Singh EC: 23869058	Peon	Office Pool, Admn.III, Central, THC	8447479909
7.	Akshay EC: 82248622	Peon	Office Pool, Admn.III, Central, THC	9650830517
8.	Sunny Shehrawat EC: 94707407	Peon	Office Pool, Admn.III, Central, THC	7428804724
9.	Vinay Kumar Singh EC: 16282566	Peon	Office Pool, Admn.III, Central, THC	7017764350
10.	Ravi EC: 14933861	Peon	Office Pool, Admn.III, Central, THC	9999600694

  
Narottam Kaushal  
Principal District & Sessions Judge (HQs)  
Tis Hazari Courts, Delhi

37112-128  
No. \_\_\_\_\_ Admn-III/CDLSA/HQs/Delhi/2023 Dated, Delhi the 10<sup>th</sup> / MAY / 2023

**Copy forwarded for information & necessary action to:**

1. Personal Office of the Ld. Principal District & Sessions Judge (HQs), THC.
2. The Secretary, CDLSA, THC, Delhi.
3. Dealing Assistant, Website Committee, THC, Delhi for uploading the said order on the official website of District Court.
4. The Officials concerned for compliance.

  
Administrative Officer (Judicial),  
Admn.III, Central Tis Hazari Courts, Delhi